NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/22/2016 NAME OF THE PETITIONER(S) : Anand P. Fredrick NAME OF THE RESPONDENT(S) : Coromandel Indag Products India Limited and Others UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION FOR WHOM

B. Mani Maran Pari Remaich A-Sivastava & B. Dhanaraj

Ri, Rs to Rs

Coursel Job Jetimoner

ORDER

Counsels representing both the parties are present. Counsel for respondents stated that there is a chance of settling the matter and stated that efforts are being made by the parties in this regard. He prayed for time to make submissions on the outcome of the settlement talks. Time is extended at request. Put up on 24.01.2018.

> K Anantha Padmanabha Swamy Member (Judicial)